

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

7. IA/1955/2022 C.P. (IB)/699(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. H. V. SUBBA RAO,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.09.2022.**

NAME OF THE PARTIES: Metro Global Limited  
Vs.  
Mundara Estate Developers Limited

SECTION: 7 & 60(5) of IBC 2016

---

**ORDER**

**IA 1955 of 2022:-**This is an Application seeking to file reply in CP 699 of 2021. Accordingly, the above IA is allowed subject to payment of cost of Rs. 25,000/- payable to the other side. Compliance of cost shall be done within 1 week from today, failing which, the earlier order stands restored. List this matter on **18.11.2022.**

SD/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

SD/-  
H. V. SUBBA RAO  
Member(Judicial)

/NT/